

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 148, 149, 150, 151, 152 of 2014

Dated : 1st December, 2014

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Torrent Power Ltd.

..... Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission
Commission**

..... Respondent(s)

Counsel for the Appellant(s)

**: Ms. Deepa Chawan
Mr. H.S. Jaggi
Mr. Ravinder Chill**

Counsel for the Respondent(s)

**: Ms. Suparna Srivastava
for R.1**

ORDER

The learned counsel for the Appellant seeks permission to file the Amendment Application. Accordingly, she is permitted to file the same in the Registry after serving copy on the other side.

Post the matter on **12.12.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/js